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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1809/90

New Delhi this the 16th day of January, 1995

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN
HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER(A)

1. Shri Ashok Kumar
S/O Shri Sita Ram,
Material Checking Clerk,
2. Shri Amrik Singh
S/O S. Balwant Singh,
Material Checking Clerk,

(Both Working under Deputy Chief
Engineer (Construction), Northern
Railway, Shivaji Bridge,
New Delhi.

... Applicants

(By Shri B. L. Madhok, Proxy for Shri B. S.
Mainee, Advocate)

Versus

1. Union of India through
General Manager, Northern
Railway, Baroda House,
New Delhi.
2. Chief Engineer (Constn.),
Northern Railway, Kashmiri
Gate, Delhi.
3. Dy. Chief Engineer (Constn.),
Northern Railway, Shivaji
Bridge, New Delhi.

... Respondents

(By Advocate Shri D. S. Mahendru)

O R D E R (ORAL)

Shri Justice S. C. Mathur -

Shri B. L. Madhok holding brief for Shri B. S.
Mainee, states that the application may be dismissed
as withdrawn. Learned counsel for the respondents
does not oppose the prayer. Accordingly, the O.A.
is dismissed as withdrawn. No order as to costs.

Interim order, if any operating, shall stand discharged.

P. J. *ds*

(P. T. Thiruvengadam)
Member (A)

/as/

S. C. Mathur
(S. C. Mathur)
Chairman